

श्री लाल कृष्ण आडवाणी : बिहार विधान सभा उडीसा का हिस्सा लेकर के प्रदेश बनाने की बात करे, यह नहीं हो सकता । व्यवहारिक तौर पर उन्होंने जो कुछ कहा है उसमें शब्द जरूर झारखंड का उपयोग किया है । लेकिन उसका अभीप्राय है कि जो दक्षिण बिहार के जिले है उनको झारखंड राज्य के रूप में बनाया जाए । मैंने कहा है कि मैं नाम के बारे में आग्रह नहीं करूंगा लेकिन मैं इस मत का जरूर हूं कि उडीसा या मध्य प्रदेश या पश्चिम बंगाल के आदिवासी जिले के लिए जाए, उनको किसी भी प्रकार से छूने के पक्ष में नहीं हूं केवलमात्र बिहार के जो हिस्से है उनको बनाया जाए ।

**श्री नरेश यादव :** क्या आप आर्थिक पैकेज दे रहे है...(व्यवधान)

सर, यह महत्वपूर्ण सवाल है ।...(व्यवधान)

**श्री सभापति :** हो गया..... हो गया । श्री बोम्मई ।...(व्यवधान)

**श्री नरेश यादव :** सर, यह बिहार के लिए महत्वपूर्ण है । माननीय मंत्री जी को यह बताना चाहिए ।

MR. CHAIRMAN: Question Hour is over.

#### WRITTEN ANSWERS TO STARRED QUESTIONS

##### Implementation of Khusro Committee Report

\*105. SHRI S. RAMACHANDRAN PILLAI: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state the steps Government have taken on the Khusro Committee Report which found that "there were widespread complaints that the subsidy amount was not reaching the beneficiary in full and that a sizable portion of it was being misappropriated by both Government functionaries and bank officials as also some clever borrowers who usually wanted to pocket the subsidy and some middlemen who worked as touts"?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABA GOUDA PATIL): The Khusro Committee, which was set up by the Reserve Bank of India in consultation with the Government, had submitted its report on 5.8.1989. The committee, *inter-alia*,

recommended that to prevent misuse of subsidy under the Integrated Rural Development Programme (IRDP), subsidy should be kept in a fixed deposit and adjusted towards the last one or two instalments of loan repayment. This Ministry had conveyed on 1.1.1996, to the Reserve Bank of India, the modifications in IRDP including back-ending of subsidy on the above lines. Thereupon, Reserve Bank of India issued suitable instructions to all the Banks in February, 1996. Back-ending of subsidy is currently in force.

##### Cotton Monopoly Procurement Scheme

\*106. PROF. RAM KAPSE:

SHIR RAJ NATH SINGH:

Will the Minister of TEXTILES be pleased to state;

(a) whether Government have received any communication from Co-operation Minister of Maharashtra requesting to extend the period of Cotton Monopoly Procurement Scheme for ten years beyond June, 1998;

(b) if so, the action taken by Government thereon;

(c) if no action has been taken so far, the reasons therefor; and

(d) by when the extension sought for would be granted?

THE MINISTER OF TEXTILES (SHRI KASHJRAM RANA): (a) Yes, Sir.

(b) to (d) The proposal received from the Government of Maharashtra for grant of Extension in the validity period of the Cotton Monopoly Procurement Scheme of Maharashtra is being examined in consultation with the concerned Ministries/Departments.

##### Buddhist sites in Visakhapatnam

\*107. DR. Y. LAKSHMI PRASAD: Will the Minister of TOURISM be pleased to state:

(a) whether Government propose to conserve Buddhist sites in Visakhapatnam as a tourist spot to attract foreign pilgrims;

(b) the funds allocated for the purpose; and

(c) the steps proposed to include it in itinerary of Buddhist sites to attract foreign pilgrims?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF TOURISM (SHRI MADAN LAL KHURANA): (a) to (c) No, Sir. No specific proposal has been received for the conservation of Buddhist sites in Visakhapatnam as tourist spots. However, the Union Ministry of Tourism has provided funds for the development of various Buddhist places in Andhra Pradesh including Visakhapatnam as per the details given below:—

Sl. No.	Name of the project	Amount sanctioned (Rs. in lakhs)
1.	Cafeteria with accommodation at Nagarjunasagar	23.70
2.	Provision of water sports at Nagarjunasagar	4.74
3.	Wayside amenities at Palamner in Nagarjunasagar	17.18
4.	Tourist Bungalow at Nagarjunasagar	8.50
5.	Floodlighting of Bora Caves	4.50
6.	Trekking equipment for Vishakhapatnam	2.31
7.	Construction of Public conveniences at Nagarjunasagar	4.94
8.	Tourist lodge at Amravati in Guntur distt.	14.80
9.	Construction of Restaurant at Bora Caves (Visakhapatnam)	4.94
10.	Construction of restaurant and toilet block at Buddhahpamima, Hussainsagar	19.73
11.	Yatri niwas at Arakku	29.91
12.	Yatri niwas at Vishakhapatnam	45.75
13.	Lumbini Festival	0.25
14.	Water sports equipment, Hussainsagar	26.00
15.	Launches Nagarjunasagar	75.00
16.	Yatri Niwas, Nagarjunasagar	35.00
17.	High Mast Lighting at Arakku	8.70
TOTAL		325.95

#### Upgradation Of MIG-21 Fighter Fleet

\*108. DR. MOHAN BABU:

DR. D. VENKATESHWAR RAO: Will the Minister of DEFENCE be pleased to state:

(a) Government's plan to upgrade MIG-21 fighter fleet in view of tension on the borders;

(b) the estimated cost involved therein; and

(c) the target for upgrading the planes?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES): (a) to (c): The Government has planned to upgrade the MIG-21 fighter fleet. It is not considered advisable to give details of the plan in the interest of national security.

#### Latest Wireless System of Delhi Police

\*109. SHRI DILIP SINGH JUDEV :

SHRI GOPALISINH G. SOLANKI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Delhi Police is planning to purchase latest Wireless Communication System/Digital Trunked Radio System to be installed in PCR vans and at various Police Stations;

(b) if so, what are the salient features of the system; and

(c) by when the system is likely to be installed and become operational?

THE MINISTER OF HOME AFFAIRS (SHRI L. K. ADVANI): (a) and (b) Delhi Police are planning to purchase an Ultra High Frequency (UHF) Digital Trunked Radio System, with a modular design, capable of future expansion, and with facilities for computer linkage between Police Control Room and PCR Vans. The proposed system will provide the following facilities which are not hitherto available in the existing communication system of Police Control Room:

- \* automatic channel allocation;
- \* flexible talk groups;
- \* privacy;
- \* access to P & T network;
- \* caller identification;
- \* selective inhibition facility;
- \* priority in communication to emergency calls;
- \* voice and data communication facility; and
- \* emergency calling advantage.

However, the proposed system is not meant to be installed in police stations.